

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4554  
ANSWERED ON:30.08.2011  
ILLEGAL ENCROACHMENT  
Bali Ram Dr. ;Das Shri Bhakta Charan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) Whether the Government is aware that Land and Development Office, CPWD and New Delhi Municipal Council and other Government officers had cleared the illegal encroachments of the lands at various places in Delhi/New Delhi in the recent years, but the evicted lands have again been encroached illegally.
- (b) if so, the details thereof;
- (c) the time by which the Government had cleared the encroachment of land ; and
- (d) the action taken by the Government against the officers who are unsuccessful in checking the illegal encroachment and clearing the land?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

- (a), (b) & (c): A list of illegal encroachments in New Delhi cleared in recent years is at Annexure attached. There is no information about the same plots being encroached illegally again.
- (d) : No such occasion has arisen.